

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

IA 684 of 2020 in CP(IB) 257 of 2019

**Coram: HON'BLE Mr. MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.06.2021**

Name of the Company: George Samuel RP For Jason Dekor Pvt Ltd
V/s
Madhya Gujarat Vij Co Ltd

Section 60(5) of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Learned counsel, Mr. Anal Shah appeared on behalf of Respondent.


Learned counsels, Mr. Monaal Davawala and Mr. Vishal Raval, appeared on behalf of Applicant.

The pleadings are complete.

The matter stands adjourned to 19.07.2021.

-sel-

(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)
Dated this the 08th day of June, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)